

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.198 of 2020

IN THE MATTER OF:

Nishit B Patel

...Appellant

Versus

Good Value Financial Services Pvt. Ltd. & Anr.

...Respondents

For Appellant:

**Shri Nitin Mishra and Shri Rahul Chitnis,
Advocates**

For Respondents:

**Shir Abhijeet Sinha, Advocate (R-1)
Shri Tajinder Pal Singh and Shri Arun Kapoor,
Advocates (R-2 – IRP)
Shri Aman Verma (Caveator)**

ORDER
(Virtual Mode)

12.10.2020 Counsel for Appellant states that there is urgency in the matter. Counsel for Respondent No.1 seeks last opportunity to file Reply. Reply may be filed by 19th October, 2020. Rejoinder, if any, may be filed by 28th October, 2020.

Counsel for Appellant to amend Cause Title to show Respondent No.2 – Corporate Debtor “through RP”. Shri Tajinder Pal Singh appears on behalf of Respondent No.2.

List the Appeal ‘for admission (after Notice) hearing’ on 2nd November, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Dr. Ashok Kumar Mishra)
Member (Technical)